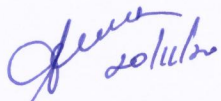


**IN THE COURT OF PRL. CIVIL JUDGE AND 1ST ADDITIONAL CIVIL
JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 21.11.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 784/2009	16. O.S. 652/2012
2. O.S. 912/2011	17. O.S. 424/2016
3. O.S. 608/2012	HEARING
HEARING	18. O.S. 718/2014
4. O.S. 1706/2006	19. MISC. 29/2014
5. O.S. 1706/2007	20. O.S. 728/2016
6. O.S. 422/2009	21. O.S. 846/2016
7. O.S. 534/2010	22. O.S. 1026/2017
8. O.S. 536/2010	23. O.S. 1190/2018
9. O.S. 800/2013	24. O.S. 1404/2018
10. O.S. 80/2014	25. O.S. 686/2019
EVIDENCE	26. O.S. 1546/2019
11. O.S. 38/2003	27. O.S. 1676/2019
12. O.S. 1244/2005	28. O.S. 614/2011
13. O.S. 1288/2005	29. O.S. 174/2020
14. O.S. 1646/2007	30. O.S. 976/2020
15. O.S. 78/2011	

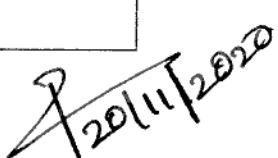

I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 21.11.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	ARGUMENTS
1) O.S. 686/2011	16) O.S. 672/2018
2) O.S. 1134/2012	HEARING
3) O.S. 1612/2012	17) O.S. 124/2012
4) O.S. 656/2013	18) O.S. 1022/2012
5) O.S. 1556/2013	19) O.S. 1142/2012
6) O.S. 1630/2013	20) O.S. 16/2014
7) O.S. 1782/2013	21) O.S. 406/2016
8) O.S. 412/2014	22) O.S. 1418/2019
9) O.S. 220/2015	23) O.S. 920/2020
10) O.S. 348/2017	24) O.S. 1526/2014
EVIDENCE	25) O.S. 90/2014
11) O.S. 1006/2007	26) O.S. 1034/2020
12) O.S. 710/2019	27) EX. 16/2017
13) O.S. 866/2019	28) O.S.1050/2020
14) O.S. 960/2019	JUDGEMENT
15) O.S. 976/2019	29) O.S. 1282/2011
	30) O.S. 650/2017


IInd Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru
Cause List of 21.11.2020

1st Session 11.00 am
Hearing

1. O.S.245/2012
- 2.O.S.817/2013
3. O.S.819/2013
4. O.S.1221/2013
- 5.O.S.5/2015

Arguments

6. O.S. 1413/2008
7. O.S.41/2012
8. O.S. 203/2017
- 9.O.S. 387/2013
- 10 O.S. 861/2020

Evidence

11. O.S.1831/2007
- 12.O.S.105/2012
13. O.S.211/2012
14. O.S.1135/2012
- 15.O.S.1493/2012

01. O.S. 865/2008
02. O.S. 1061/2018
03. O.S. 1049/2020
04. O.S. 1741/2008

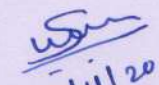
2nd session 2.45 PM
Hearing

1. O.S.555/2015
2. O.S.575/2016
3. O.S.109/2017
4. O.S.117/2017
5. O.S.895/2018

6. O.S. 1319/2018
7. O.S.1541/2018
8. O.S.811/2020
- 9.O.S. 1033/2013
- 10 O.S.87/2014

Arguments

11. O.S.347/2015
12. O.S. 117/2016
13. O.S. 1021/2016
14. O.S. 1111/2017
- 15.O.S. 541/2013


20/11/2020
III Additional Civil Judge,
Bengaluru Rural District